

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1671/2022

PAWAN KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 186431/2025 - SUBSTITUTED SERVICE

WITH

Crl.A. No. 1672/2022 (II)

FOR SUBSTITUTED SERVICE ON IA 186441/2025

IA No. 186441/2025 - SUBSTITUTED SERVICE

Date : 15-10-2025 These matters were called on for hearing today.

For Appellant(s) :

Dr. Surender Singh Hooda, AOR

Mr. Yuvraj Nandal, Adv.

Mr. Shaurya Lamba, Adv.

Ms. Kavya Manuja, Adv.

Ms. Tannu, Adv.

For Respondent(s) : Ms. Ruchira Goel, AOR

Ms. Ritika Rao, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Common respondent No.1 is duly represented.

Service is complete on common respondent No.2 through publication but none has entered appearance.

Photocopies of common original records from the High Court and Trial Court have already been received. Let soft copy of the same be provided to the Ld. Counsels in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Registry to process the matters for listing before the Hon'ble Court, as per rules.